

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.941
TO BE ANSWERED ON 3rd DECEMBER, 2021

VACANT POSTS IN ARMED FORCE TRIBUNAL

941. SHRI HANUMAN BENIWAL:

Will the Minister of DEFENCE
be pleased to state:

- (a) whether posts of judicial members in the Armed Force Tribunal in Jaipur, Rajasthan are lying vacant for a long period;
- (b) if so, the time since when such posts are lying vacant and the reasons therefor along with the number of cases pending in the said tribunal as a result of the said vacancies;
- (c) whether the Government proposes to fill all such vacancies for early disposal of the pending cases in the said tribunal; and
- (d) if so, the time by which all the vacancies are likely to be filled up and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) & (b): Yes Sir, the post of Judicial Member in the Armed Force Tribunal (AFT), Regional Bench, Jaipur, Rajasthan is lying vacant since 30.07.2016 due to superannuation of Dr. Mrs Justice (Retd) Meena V. Gomber. A Total number of 3369 cases are pending in the said Bench of AFT as on 31.10.2021. However, the cases relating to Regional Bench, Jaipur are being taken up periodically by Principal Bench, New Delhi through video-conferencing.
- (c) & (d): The Government has appointed four Judicial Members in AFT in September 2021, out of which three Members have already joined.
